

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 292/99

DATE OF ORDER : 19-02-1999.

Between :-

1. K.K.Madhukumar
2. R.Satyanarayana
3. Parmeshwar Parvathi

... Applicants

And

1. The Administrative Officer-II,
Advanced Data Processing Research
Institute (ADRIN),
Department of Space, Govt of India,
203, Tarbund, Akbar Road,
Manovikasnagar PO, Sec'bad.
2. The District Employment Officer,
Ranga Reddy District, A.P.

... Respondents



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Counsel for the Applicants : Shri P.Raghava Reddy

Counsel for the Respondents : Shri P.Phalguna Rao, CGSC
Shri P.Naveen Rao, SC for AP

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CORAM:

THE HON'BLE SHRI JUSTICE D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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... 2.

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(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman)

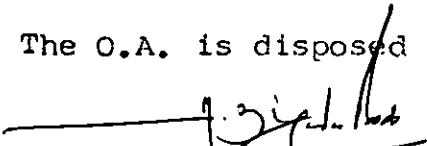
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Heard the learned counsel for the rival parties.

2. The applicants main grievance is that they have not been permitted to appear at the interview which is scheduled to be held in very near future for the post of Cook/Bearer'A' in the office of Respondent No.1 on the ground that their names have not been sponsored by the Employment Exchange. It is a well settled law that no candidate should be disallowed from appearing at the interview/test merely because their names have not been sponsored by the Employment Exchange provided they satisfy as the basic eligibility criteria.

3. It is therefore, hereby directed that the Respondent No.1 shall allow the applicant to appear at the interview/test irrespective of the fact whether or not they have been sponsored by the Employment Exchange provided they (applicants) satisfy as the basic eligibility criteria.

4. The O.A. is disposed of accordingly. No costs.


(H. RAJENDRA PRASAD)
Member (A)


(D.H.NASIR)
Vice-Chairman

Dated: 19th February, 1999.
Dictated in Open Court.

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